# Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## **Appeal No. 46 of 2011**

# Dated 9th August, 2012

Present:- Hon'ble Mr. Rakesh Nath, Technical Member

Hon'ble Mr. Justice P.S. Datta, Judicial Member

## In the matter of:

Punjab State Power Corporation Ltd. ... Appellant(s)

**Versus** 

**Punjab State Electricity Regulatory** 

Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Mr. Anand K. Ganesan Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Sakesh Kumar

#### ORDER

Written submissions have already been filed by the appellant. Learned counsel for the State Commission states that he will file written submissions in the Registry in the course of the day.

Judgment is reserved.

(P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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